If the Plan fails it will not only be a failure of the Plan, it will not only be a failure of democracy in India, it will be more than that. It will be a failure of democracy in the world.

BUSINESS OF THE HOUSE

Shri A. K. Gopalan (Kasergod): May I make a submission?

You have already said that some more time would be given for this discussion. I suggest that, if possible, the whole of today may be allotted for this discussion. Or else, if there is some time left, the discussion on the food situation may be taken up and may be continued tomorrow. There is, of course, the Delhi Municipal Corporation Bill for which some time will be required. After this discussion is over, discussion on the Delhi Corporation Bill may be resumed and the discussion on food situation commenced tomorrow.

भी सवरात्र सिंह (फिरोजाबाद): श्रष्यक्ष महोदय, इस में मुक्ते यह निके न करना है कि सदन में विभिन्न प्रकार की विचार-घाराएं हैं। इस विश्य पर सब प्रकार के बिचार प्रकट हो, इस लिए इस बाद-विवाद का समय कुछ बढ़ा दिया जाए। जैसा श्री गोलन ने कहा है श्राज का सारा समय इस को दे दिया जाए जिस से सब लोग अपने विचार रख सके श्रीर विभिन्न विचार-शा जो का प्रतिनिधिन्य हो सके।

Shri Yajnik (Ahmedabad): I would support that proposal. In view of the long statement made by the Prime Minister in the matter, I feel that sufficient time should be given to all groups in this House to have their say in the matter.

Mr. Speaker: I have already said that normally, according to the time that has been allotted, we would have to conclude this debate at 13.30 hours, but that I would extend it till 14.00 hours. In view of the suggestions now made I will extend it to 14.30 and that will be final. I cannot allow one more

hour. We will have to conclude it by 14.30. I believe the Home Minister and the Finance Minister also would like to take part in the debate.

Shri Braj Raj Siagh: Then others will not have any time.

Mr. Speaker: They will have time. I will call representatives of the various groups. I have already done so with respect to some of them. I will call the others also. Therefore, this debate will certainly conclude at 14.30 hours.

Shri Jaipal Singh (Ranchi-West-Reserved-Sch. Tribes): Sir. at the time when we met in the Business Advisory Committee we had not in mind the intervention of the Prime Minister. Now you have been pleased to tell us that the hon. Home Minister also would like to be heard. We would be very happy to listen to him, but there will be many more Cabinet Ministers; perhaps, the hon. Morarji Desai might also join it. We the sponsors of this motion are most anxious that adequate time may be available at the disposal of the House. May I again plead that you use your discretionary powers more generously and let us debate this up to about 16.00 hours today?

Shri Yajnik: How would you have time for the various groups if the Ministers also intervene?

Mr. Speaker: All the various groups will be given time. I shall call on Shri Yajnik and one or two other groups that still remain. I shall try to do my best. A suggestion has been made to me that so far as the time taken by both the Ministers is concerned, the time up to 14.39 should be exclusive of the time taken by the Ministers. There is another suggestion that has been made by Shri Gopalan that, in view of the fact that one full day has been allotted for the debate on the food situation and there is not enough time today to complete the debate, we may pass over the discussion on the food situation till

Mr. Speakerl

tomorrow and take up the Delhi Municipal Corporation Bill which is next on the Order Paper.

Shri M. B. Masani (Ranchi-East): May I Sir, with your permission, make a submission? I do not think that this debate should drag on from day to day. We have already had one adjournment. I think we should sit today and finish this.

Mr. Speaker: Shri Gopalan's suggestion was to postpone the debate on the food situation.

Shri M. R. Masani: I thought Shri Gopalan had wanted this debate to be adjourned.

Mr. Speaker: This will conclude today. Hon. Members may kindly restrict their speeches to 15 minutes.

Shri Thirumala Rao (Kakinda): Sir, tomorrow is a non-official day. I do not think the discussion on the food situation will have the full time allotted to it. We shall have to cut it short at 14.30 hours. Therefore, we have to consider whether it can be conveniently postponed to Monday and have one full day, and some other business is given time tomorrow.

Mr. Speaker: We have got 4½ hours more for this Delhi Corporation Bill. If we conclude this debate today at 15.00 hours, even then we will have only two hours and the remaining 2½ hours for the Delhi Corporation Bill can be taken up tomorrow. We can finish these 2½ hours tomorrow from 12.00 to 14.30. The Corporation Bill can, therefore, be finished tomorrow. Then the Food Debate may stand over to Monday.

Shri Braj Raj Singh: We have decided to sit on Monday from 14.30 hours.

Mr. Speaker: This will start on Monday so that overnight they may think out some other problems; or it will be taken up on Tuesday if not on Monday.

MOTION RE: STATEMENT BY FIN-ANCE MINISTER ON HIS VISIT ABROAD

Shri Yajnik (Ahmedabad): Mr Speaker, Sir, I am one of those on this side of the House who cherished the best good wishes for the success of the mission of the Finance Minister. There is certainly no harm in asking for aid from any camp, whether it is capitalist or communist.

While wishing success to this mission, we hoped that he would do everything possible to vindicate the political and economic stand that has been adopted by this Government and the Parliament. In ordinary parlance, Sir, it is said that the first shot wins half the battle. Unfortunately, with the first shot the Finance Minister lost half the battle. The first shot was fired by him at the aerodrome, and I make no apology for returning again to this rather sorry episode of the interview he gave, because it was supposed to create a good climate for his mission in Ameri-

But the shot has reacted on him. It is no use telling us that he answered hypothetical questions and the answers were misunderstood. The Finance Minister is too experienced a parliamentarian and a man of public affairs to be drawn into any unsavoury controversy. What did he say? He has even repeated yesterday what he has said in substance.

13.18 hrs.

[Mr. Deputy-Speaker in the Chair]

He visualised first the possibility of some of our friends, by which he meant the Communists, creating trouble in the event of some border dispute. Then the first presumption is that he first of all charges them with such despicable and treacherous motives of creating trouble if there is any border dispute. Secondly, he charges our people also to be so foolish as to follow the lead of the Communists in that event and mobilising